

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.10.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No.316/9/HDB/2020 |
| NAME OF THE COMPANY | Alakananda Hydro Power Company Ltd |
| NAME OF THE PETITIONER(S) | Bharat Heavy Electricals Ltd (BHEL) |
| NAME OF THE RESPONDENTS(S) | Alakananda Hydro Power Company Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-Mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-Mail & Telephone No. | Signature |
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ORDER

- Matter taken up for hearing through Video Conference in CP (IB) No.316/9/HDB/2020, pursuant to hearing held on 01.10.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
- Mr. DVAS Ravi Prasad, counsel for the Petitioner and Mr. Rubaina Khatoon, counsel for the Respondent appeared through video conference
- Counsel for the Respondent prayed time for filing vakalat and counter. At her request, time is enlarged with a direction to furnish copy of the counter to the other side on or before next date of hearing.
- Put up the matter on 06.11.2020.



MEMBER JUDICIAL